

Factual and Action Taken report in the matter of Haider Ali Vs Commissioner, Nagar Nigam, Alwar & Ors Original Application No. 205/2024 (CZ), Hon'ble National Green Tribunal (NGT), Central Zone Bench, Bhopal.

1. Background

In the case filled by Mr. Haider Ali against Commissioner, Nagar Nigam, Alwar & Ors. Before the Hon'ble National Green Tribunal (NGT), Central Zone Bench, Bhopal the applicant raised the issue related with non-compliance of Solid Waste Management Rules, 2016 in the Municipal Corporation Alwar.

2. Order

Hon'ble NGT, Central Zone Bench in its order dated 30/08/2024 has directed as inter-alia follows: "...6. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-

- i. One representative from District Magistrate, Alwar, Rajasthan.
- ii. One representative from State Pollution Control Board, Rajasthan.

7. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support..."

Accordingly, District Magistrate, Alwar vide letter dated 15/10/2024 nominated Sub District Magistrate, Alwar as representative on the behalf of District Magistrate. Copy of letter dated 15/10/2024 enclosed as **Annexure-1**

And whereas, Regional Officer, RSPCB, Alwar nominated on the behalf of Member Secretary, RSPCB vide their letter dated 24/09/2024 enclosed as **Annexure-2**.

3. Joint Committee visit

In accordance with the aforementioned order, following officials/persons held a meeting and conducted joint visit of Residential wards & Solid Waste transfer point and Municipal Solid Waste Processing site, Alwar on 18/10/2024.

- i. Sh. Pratik Juikar, IAS, Sub-Divisional Magistrate - City Alwar as representative of District Collector, Alwar.
- ii. Sh. Deependra Jharwal, Regional Officer Rajasthan State Pollution Control Board, Alwar, as representative of Member Secretary, Rajasthan State Pollution Control Board, Jaipur.

4. Observations

Representative of Nagar Nigam, Alwar name Sh. Khemraj Meena (Executive Engineer) reported that there are a total of 65 wards in Alwar city, which are divided into 03 zones for cleaning work. A total of 24 wards are located in zone number 01 & a total of 24 wards are located in zone number 02 and a total of 17 wards are located in zone number 03. The contract for cleaning work of all the three zones has been given to different contractors. In which the contractors have employed 11 sanitation workers for cleaning work in each ward and 6 permanent sanitation workers of Alwar Municipal Corporation have been employed in each ward, who are made to do cleaning work every day for monitoring of these, zone wise zone in-charges and about 25 acting sanitation workers have been appointed in the 65 wards. Municipal solid waste is collected from door to door by from 65 wards of Alwar city by running auto tippers and then transferred to garbage transfer station, transfer station has been set up near Ambedkar Nagar, Alwar to collect all the garbage of the city, where segregation of materials &

plastic take place, after material segregation waste is transferred to Municipal Solid Waste Processing Plant situated at near village Agyara where further processing of MSW take place.

Representative of Nagar Nigam, Alwar reported to joint committee that about 30 km of main roads of Alwar city are being cleaned daily by 04 road mechanical sweeping machines. The legacy waste volume located at Goleta was 1,05,732 cubic meters, which has been 100 per cent disposed of. Moreover, a state-of-the-art park has been proposed to be developed on this cleared site.

In order to take Alwar to new heights in the "Swachh Survekshan 2024" District Administration has launched "Atulya Alwar Abhiyan" on 2nd October 2024 with Clean Alwar as its first pillar. As per directions given by District Collector, it is planned and phased manner. 3 IAS officers, 4 RAS officers and 16 officers/employees of the Municipal Corporation have been deputed in 65 wards to daily monitor the cleanliness. The work is being done by taking photographs before and after the cleaning. District administration has also launched a unique public grievance redressal portal cleanalwar.in for resolution of any complaint regarding cleanliness within 24 Hrs. As of 20.10.2024, this portal has received 1071 complaints out of which 1023 have been resolved. (Action taken report and photographs submitted by Nagar Nigam enclosed as **Annexure-3**)

Observation of residential wards: -

During joint visit on dated 18/10/2024, residential wards (Jublibas circle, near mahawar dharamshala, Near Nehru park, Near Nangli circle and near Ashoka talkies) were inspected randomly and during visit it was observed that Nagar Nigam, Alwar has maintaining cleaning of wards and transferring municipal solid waste to transfer points. Nagar Nigam, Alwar has provided warning boards to stop throwing of garbage along road side. Representative of Nagar Nigam reported that the work of cleaning the drains located in the city is being done regularly by the Nagar Nigam, Alwar and during joint visit the drains are found clean and observed that in compliance of directions given by District Collector, Alwar regarding clean city, special attention is being paid by the employees of Municipal Corporation (Nagar Nigam), Alwar to ensure that no drain is blocked. (Photographs taken during joint visit are enclosed as **Annexure-4**).

Observations of Solid Waste transfer point: -

Municipal solid waste generated from Alwar city is collected from door to door and then transferred at site situated near Ambedkar Nagar, Alwar, where segregation (material, plastic) take place and then waste is transferred to MSW processing site through designated vehicles, near village Agyara for further processing. During joint visit of this transfer point, it was observed that tin sheds have been used as walls of the garbage transfer point, which has been damaged, due to which animals enter there and there is also a possibility of fire due to external reasons. Nagar Nigam Alwar has charted out a plan to shift and enclose this transfer point to avoid animal entry and open waste dumps. (Photographs taken during joint visit are enclosed as **Annexure-5**).

Observations of Solid Waste Processing Plant: -

1. During inspection processing site was found operational and engaged in processing of municipal solid waste.
2. During visit it was observed that 1-Ballistic machine was found installed and operational and engaged in separation of solid waste and plastic waste. And 1-Ballistic & Tromal Machine was found installed but tromal machine was found non-operational due to mechanical issue.

3. During visit fatka machine/ plastic cutting machine and manure manufacturing plant was found operational.

4. During visit Ballastic Separator, Compositing & Fatka machies were found operational and engaged in processing of Municipal Solid Waste.

5. Representative of Nagar Nigam, Alwar informed that the work of waste disposal has been fully started in MSW site and soon the collected waste will be processed and disposed scientifically.

6. Photographs taken during joint visit are enclosed as **Annexure-6**

5. Action taken by Rajasthan State Pollution Control Board: -

Rajasthan State Pollution Control Board has conducted surprise inspections of Municipal Solid Waste Processing site several times in last 02 years (inspection dated- 21.09.2022, 24.11.2022, 29.05.2023, 21.09.2023, 30.10.2023, 15.01.2024, 28.05.2024) and during each of the aforementioned inspections, the site was found non-complying with the provisions of Solid Waste Management Rules,2016 and recently RSPCB Head Office, Jaipur has issued Show Cause notice vide letter dated 03-09-2024 for intended directions for depositing interim imposition of environmental compensation under the provisions of Water (Prevention & Control of Pollution) Act, 1974 and Air (Prevention & Control of Pollution) Act, 1981 and in compliance of orders of Honourable Supreme Court in Civit Writ Petition No. 375/2012 Paryavaran Suraksha Samiti & Anr. Vs Union of India & Ors. And Honourable National Green Tribunal in Original Application No. 606/2018 - Compliance of Municipal Solid Waste Management Rules, 2016. Action taken by RSPCB enclosed as **Annexure-7**.

6. Conclusion: -

For past non-compliances Rajasthan State Pollution Control Board has issued Show Cause Notice (letter dated 03.09.2024) for intended directions for depositing interim imposition of environmental compensation of Rs. 77 lacs for non-compliance of 616 days on the basis of "Polluter pays Principle"" . Copy enclosed as **Annexure-8**.

It is evident that Nagar Nigam, Alwar has undertaken significant measures to address municipal solid waste management and overall cleanliness in compliance with the directives issued by the District Collector under the "Atulya Alwar Abhiyan." The division of the city into zones, appointment of monitoring officials, and active use of sanitation workers are commendable.



(Pratik Juikar)
Sub-Divisional Magistrate, IAS
Alwar



(Deependra Jharwal)
SEE and Regional Officer
RSPCB, Alwar

(राजस्थान सरकार)

कार्यालय जिला कलक्टर, अलवर जिला अलवर (राज०)

क्रमांक-प० 12-1() (विविध/NGT O.A No. 205/2024)राज०/2024/2963 दिनांक-15/10/2024

उपखण्ड अधिकारी,
अलवर जिला अलवर।

विषय:-माननीय राष्ट्रीय हरित अधिकरण, मध्य जोन बैंच, भोपाल में प्रस्तुत ऑरिजनल एप्लीकेशन नम्बर 205/2024(सीजेड) हैदर अली बनाम आयुक्त नगर निगम, अलवर व अन्य में पारित आदेश दिनांक 30.08.2024 के क्रम में।

उपरोक्त विषयान्तर्गत माननीय राष्ट्रीय हरित अधिकरण, मध्य जोन बैंच, भोपाल में प्रस्तुत ऑरिजनल एप्लीकेशन नम्बर 205/2024 (सीजेड) हैदर अली बनाम आयुक्त नगर निगम, अलवर व अन्य में पारित आदेश दिनांक 30.08.2024 से निम्नानुसार संयुक्त समिति का गठन किया गया है-

- 1- One representative from the Collector, Alwar ,Rajasthan.
- 2- One representative from the State pollution Control Board, Rajasthan.

उक्त समिति में उपखण्ड अधिकारी, अलवर को जिला कलक्टर, अलवर का प्रतिनिधि मनोनीत कर निर्देशित किया जाता है कि माननीय अधिकरण के आदेश दिनांक 30.08.2024 के अनुसार कार्यवाही सुनिश्चित करें।

अति० जिला कलक्टर(प्रथम)
एवं प्रभारी अधिकारी(राजस्व)
कलैक्ट्रेट, अलवर

क्रमांक-प० 12-1() (विविध/NGT O.A No. 205/2024)राज०/2024/2964-6 दिनांक- 15/10/2024
प्रतिलिपि:- सूचनार्थ एवं पालनार्थ प्रेषित है।

1. उपखण्ड अधिकारी, अलवर।
2. प्रभारी अधिकारी, विकास प्रकोष्ठ, कार्यालय हाजा को आवश्यक कार्यवाही हेतु।
3. क्षेत्रीय अधिकारी, राज० राज्य प्रदूषण नियंत्रण मण्डल, अलवर।

अति० जिला कलक्टर(प्रथम)
एवं प्रभारी अधिकारी(राजस्व)
कलैक्ट्रेट, अलवर



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877

No. F.10 (642) RPCB/Legal/NGT/2024/ 1100 - 1101 Date: 24/09/2024

Regional Officer,
Rajasthan State Pollution Control Board,
D-Block, Ambedkar Nagar
Alwar-301030
Email: - ro.Alwar@gmail.com

Subject - Regarding Hon'ble National Green Tribunal, Bhopal order dated 30.08.2024 in Original Application No. 205/2024 (CZ), Haider Ali V/s Commissioner, Nagar Nigam, Alwar & Ors.

Sir,

With reference to above subject matter, it is to inform that the Hon'ble NGT has passed an order dated 30.08.2024 and directed inter-alia as follow:-

6. We deem it just and proper to call a report on the matter in issue in present Original Application, from a Joint Committee consisting of:-
 - i. One representative from District Magistrate, Alwar, Rajasthan.
 - ii. One representative from State Pollution Control Board, Rajasthan.
7. The Committee is directed to visit the place and submit the factual and action taken report within six weeks. The State PCB will be the nodal agency for coordination and logistic support.

In light of above Hon'ble Tribunal direction, you are hereby nominated as member of the committee as well as Nodal officer on behalf of RSPCB with the direction to ensure compliance of Hon'ble NGT dated 30.08.2024. Copy of Hon'ble NGT order dated 30.08.2024 is being enclosed for ready reference.

Enclosed-As above

Copy to following for Information and for further necessary action -

1. District Magistrate, Alwar, Rajasthan

(Vijay N.)
Member Secretary *ole*

Member Secretary

Signature valid *ole*

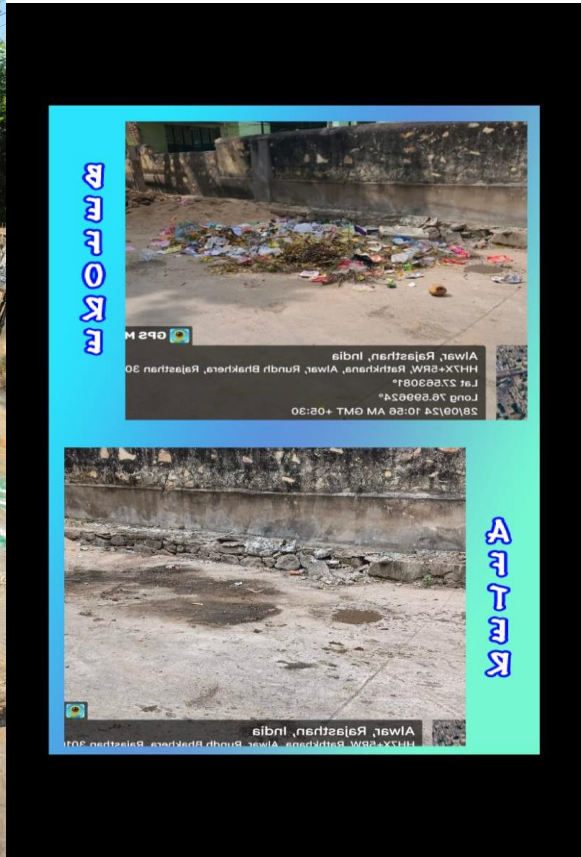
Digitally signed by N.V.rai
Designation: Member Secretary
Date: 2024.09.23 22:46:35 IST
Reason: Approved



Factual and Action Taken report in the matter of Haider Ali Vs Commissioner, Nagar Nigam, Alwar & Ors Original Application No. 205/2024 (CZ), Hon'ble National Green Tribunal (NGT), Central Zone Bench, Bhopal.

Annexure-3

(Residential Wards of Alwar City)





Before



After



Before

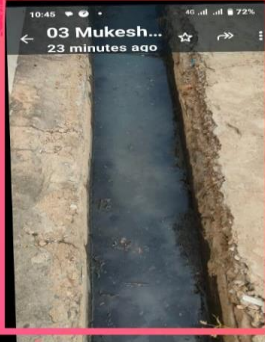


After





BEFORE



AFTER



BEFORE



AFTER



BEFORE

AFTER



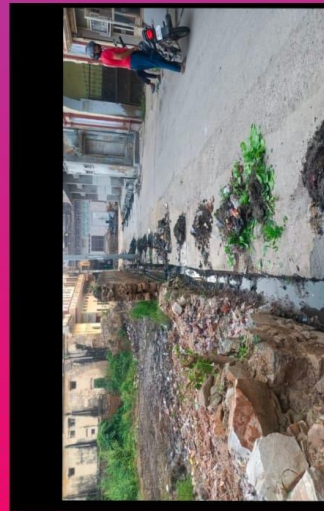
BEFORE

AFTER



BEFORE

AFTER



BEFORE



Complaint Details

Complaint Number :

alwar-7772-0900

Ward Number : Ward No 23

User Name : BABITA RANI

Contact Number : 94621509

Location :

Mohallah khohara, near ganpati to Alwar

Complaint :

नालियां कचरे से भरी पड़ी हैं। उनमें गंदे रंगे गूँस गए हैं और नाली से बाहर निकल कर घरों जाते हैं।

Complaint Type :

Blockage in sewer Line/Drain (सीवर लाइन/नालियों का ब्लॉकेज)

Complaint Date :

03-10-2024 08:21 AM

Complaint Image



Reply : NA

Reply Image :

NA

Reply Date : NA

User Satisfaction : NA

AFTER

Annexure-4





Latitude: 27.569878
Longitude: 76.619667
Elevation: 294.73±1 m
Accuracy: 9.0 m
Time: 18-10-2024 16:13
Note: jublibas circle

Powered by NoteCam



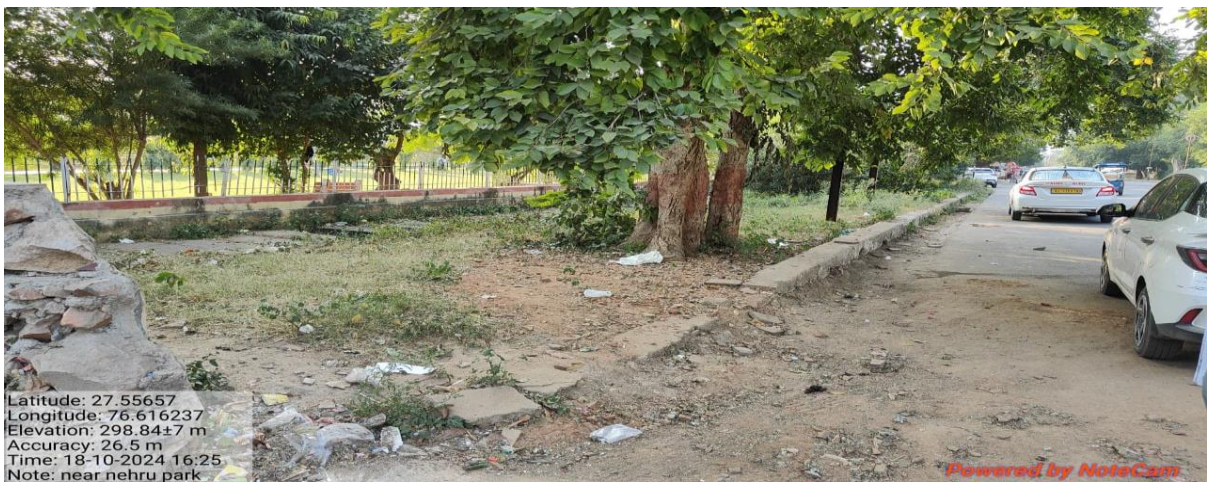
Latitude: 27.569913
Longitude: 76.619604
Elevation: 295.03±5 m
Accuracy: 6.7 m
Time: 18-10-2024 16:13
Note: jublibas circle

Powered by NoteCam



Latitude: 27.560914
Longitude: 76.617152
Elevation: 296.23±5 m
Accuracy: 3.9 m
Time: 18-10-2024 16:21
Note: near mahawar dharmshale

Powered by NoteCam





Annexure -5 (Photographs of MSW Transfer Point)



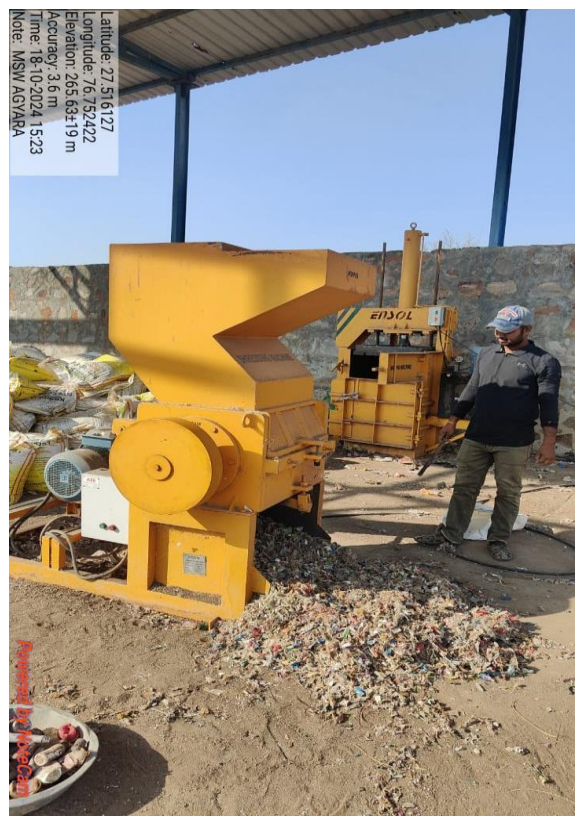


(Boundary Walls of Transfer Point)

Annexure-6

(Municipal Solid Waste Processing Plant)







Latitude: 27.51599
Longitude: 76.752413
Elevation: 265.63±15 m
Accuracy: 14.6 m
Time: 18-10-2024 15:23
Note: MSW AGYARA

Powered by NoteCam



Latitude: 27.515834
Longitude: 76.752232
Elevation: 265.63±13 m
Accuracy: 3.8 m
Time: 18-10-2024 15:25
Note: MSW AGYARA

Powered by NoteCam



Latitude: 27.51582
Longitude: 76.752219
Elevation: 265.63±13 m
Accuracy: 4.5 m
Time: 18-10-2024 15:25
Note: MSW AGYARA

Powered by NoteCam



Latitude: 27.515837
Longitude: 76.752227
Elevation: 265.63±14 m
Accuracy: 5.1 m
Time: 18-10-2024 15:26
Note: MSW AGYARA

Powered by NoteCam



Latitude: 27.515854
Longitude: 76.752259
Elevation: 248.34±3 m
Accuracy: 3.8 m
Time: 18-10-2024 15:27
Note: MSW AGYARA

Powered by NoteCam



Latitude: 27.516022
Longitude: 76.752432
Elevation: 265.63±19 m
Accuracy: 12.1 m
Time: 18-10-2024 15:23
Note: MSW AGYARA

Powered by NoteCam



Latitude: 27.515834
Longitude: 76.752232
Elevation: 265.63±13 m
Accuracy: 3.8 m
Time: 18-10-2024 15:25
Note: MSW AGYARA

Powered by NoteCam

Annexure-7



REGIONAL OFFICE
Rajasthan State Pollution Control Board
D-Block, Ambikapur Nagar, Alwar-301001
E-mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

No. RSPCB/RO, Alwar/AG-220/ 1576

Date - 04/10/2022

Member Secretary
RSPCB, Jaipur

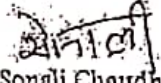
(Group-MSW Cell)

Subject - Verification report of M/s MSW Processing Plant (Municipal Council,
Alwar, Village - Baganpuro, Tehsil - Rangarh, District - Alwar
Reference - Complaint received through e-mail 29/08/2022.

In reference of above, inspection of the MSW processing plant was conducted on date 21/09/2022. Copy of inspection report is being enclosed for kind perusal and needful at Head Office level as per the recommendation mentioned therein.

Encl- As above

Your Sincerely,


(Sonali Chaudhary)
Regional Officer

12/11/2022

(31) 44-244
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Verification Report
MSW Processing plant (Municipal Council, Alwar)
Village - Bagadmeo, Tehsil - Ramgarh, District - Alwar

The aforesaid municipal solid waste (MSW) processing plant was visited by board officials on date 21/09/2022 to verify the latest status of MSW processing plant operated by Municipal Council, Alwar and the contents of complaint letter received from ministry of forest & Environment, Govt. of Rajasthan regarding problems of flies & odour faced by people near village bagadmeo.

Status- Consent to Establish under the provisions of the Water Act'1974 has been accorded to the facility operator i.e. M/s Rollz India Waste Management Pvt Ltd vide Head Office letter no. F(MSW)/Alwar (Ramgarh) /5(1)/2020-2021/3851-3853 dated 09/11/2021 for City compost @ 75 TPD and Refuse Derived Fuel (RDF) , - 75 TPD, which is valid up to 31/07/2026.

Consent to Establish under the provisions of the Air Act'81 has been accorded to the facility operator i.e. M/s Rollz India Waste Management Pvt Ltd vide Head Office letter no. F(MSW)/Alwar (Ramgarh) /5(1)/2020-2021/3854-3856 dated 09/11/2021 for City compost @ 75 TPD and Refuse Derived Fuel (RDF) , - 75 TPD, which is valid up to 31/07/2026.

M/s Rollz India Waste Management Pvt Ltd has Consent to Establish for MSW processing facility of 150 TPD. No applications for consent to Operate and authorization (under MSW) have been submitted by the Nagar Parishad, Alwar.

During inspection Shri Saurabh, Plant Supervisor was present as representative of MSW processing site. During inspection following observations were made.-

- During inspection representative informed that Municipal council Alwar has developed facility of 300 TPD municipal solid waste processing plant and M/s Rollz India Waste Management Pvt. Ltd is operating the plant. However as per record of this Office facility operator have Consent to Establish for 150 TPD MSW processing. As per annual report of year 2021-22 of Municipal Council, Alwar, waste generation is about 170 TPD, while the Consent to Establish has been obtained for 150 TPD.
- The municipal solid waste collected from households was found spreaded at site. Animals (i.e. dogs and monkeys) were seen roaming on the accumulated waste heap.
- During inspection it was observed that no municipal solid waste processing was underway. Only three employees including plant supervisor was present. Representative informed that they have total 3 employees for running the 300 TPD municipal solid waste processing plant. It was also observed that employees have not any knowledge related to how to process MSW waste.

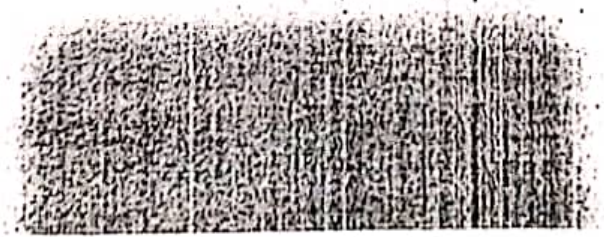
- During inspection it was observed that there is no separate facility to treat the wet & dry garbage and no dedicated area has been demarcated for wet garbage and dry garbage.
- The waste was also spread over the road side leading to the waste site. Some dead animals were also disposed outside the boundary & in front of the site.
- Site condition reveals that no segregation of waste is taking place neither it is being processed.
- Heaps of municipal solid waste were lying there causing odour and fly nuisance. Site condition reveals that MSW is not being processed from many days. Representative informed that due to electricity shortage issues they are not able to run the plant regularly, and the same has been conveyed to higher authorities many times, but no action has been taken so far.
- No provision for diversion of storm water discharge drain at MSW site. And no leachate collection drains were also there, thereby causing possibility of contaminating the ground water table.
- Boundary wall has been provided around the dumping site, however some passages were found in the wall.
- Non-permeable lining system has not been provided at the base of waste disposal area.

Kavita
Kavita Frujdar
JEE, RO Alwar

Rajkumar Meena
Rajkumar Meena
AEE, RO Alwar

Comment. - As per observation, the Municipal Solid waste is not being processed properly on regular basis, the Consent to Establish has ^{been} obtained on lower side and the facility is operational without Consent to Operate and Authorization from State Board. So Environment compensation may be imposed and show cause notice may be issued to Municipal Council, Alwar for above non-compliance under the provisions of the Water Act, 1974, Air Act 81 and E P Act.

Sonali Chaudhary
(Sonali Chaudhary)
Regional Officer





REGIONAL OFFICE
Rajasthan State Pollution Control Board
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website

No: RPCB/RO Alwar/G-107/ 2796

Date: 25/11/2022

Group In-charge (MSW cell)
Rajasthan State Pollution Control Board,
Jaipur


Subject: - Inspection report of MSW transfer point, near Hanuman Circle, Alwar

Sir,

In reference of above, site was inspected on date 24/11/2022. Site verification report is enclosed for kind perusal and needful at Head Office level.

Regards,

Encl: - As above

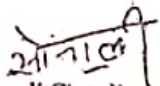
Yours Sincerely,

(Sonali Chaudhary)
Regional Officer

Site Verification

Municipal solid waste transfer point near Hanuman Circle, Alwar was visited by undersigned Board official on dated 24-11-2022. During the visit, it was observed that

1. Municipal solid waste was scattered all over the place, the fence (made of tin sheets) was damaged at some places.
2. During visit, Municipal solid waste was burning.
3. No responsible person from municipality was present at the site.
4. A lot of smoke was there, the site conditions reveals that the MSW was burning from last 2-3 hours.
5. Due to heavy smoke, there was no visibility on the road. Photographs are enclosed.
6. Undersigned has called Nagar Parishad official to send fire tender at site to control the fire.

Recommendation: Since GRAP-I & II are in force in Alwar. So it is recommended to impose EC on Municipal Council, Alwar for such non compliance.


(Sonali Chaudhary)
Regional Officer



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REGIONAL OFFICE
Rajasthan State Pollution Control Board
D-Block, Ambedkar Nagar, Alwar-301001
E mail- ro.alwar@gmail.com Website www.environment.rajasthan.gov.in

No. RPOB/RO Alwar/G-222/ 1038

Date - 30/05/2023

Member Secretary
RSPCB, Jaipur

(Group-MSW Cell)

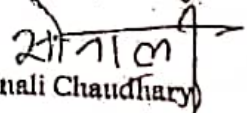
Subject. - Verification report of M/s MSW Processing Plant (Municipal Council,
Alwar, Village. - Bagarinoo, Agyara Tehsil. - Ramgarh, District. -
Alwar

Reference. - Complaint received on date 24/05/2023.

Sir

In reference of above, inspection of the MSW processing plant was conducted
on date 29/05/2023. Copy of inspection report is being enclosed for kind perusal and
needful at Head Office level.

Encl- As above

Yours Sincerely,

(Sonali Chaudhary)
Regional Officer

Verification Report
MSW processing plant (Municipal Council, Alwar)
Village --Bagramco, Agyara
Tehsil. - Ramgarh, District. - Alwar

The aforesaid municipal solid waste (MSW) processing plant was visited by board official's on date 29/05/2023 to verify the Intcal status of MSW processing plant operated by Municipal Council, Alwar and the contents of complaint letter received from Samaj Sevi Navjyvak Mandal, Alwar regarding problems of odour faced by peoples of near villages.

Status. - Consent to Establish under the provisions of the Water Act'1974 has been accorded to the facility operator i.e. M/s Rollz India Waste Management Pvt Ltd vide Head Office letter no. F (MSW)/Alwar (Ramgarh) /5(1)/2020-2021/3851-3853 dated 09/11/2021 for City compost @ 75 TPD and Refuse Derived Fuel (RDF). - 75 TPD, which is valid up to 31/07/2026.

Consent to Establish under the provisions of the Air Act'81 has been accorded to the facility operator i.e. M/s Rollz India Waste Management Pvt Ltd vide Head Office letter no. F(MSW)/Alwar (Ramgarh) /5(1)/2020-2021/3854-3856 dated 09/11/2021 for City compost @ 75 TPD and Refuse Derived Fuel (RDF). - 75 TPD, which is valid up to 31/07/2026.

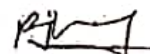
M/s Rollz India Waste Management Pvt Ltd has Consent to Establish for MSW processing facility for city compost @ 150 TPD and RDF @ 150 TPD. No applications for consent to Operate and authorization (under MSW) have been submitted by the Nagar Parishad, Alwar.

During inspection Shri Ramavatar Mecna, Sweeper was present as representative of MSW processing site. During inspection following observations were made--

- During inspection representative informed that Municipal Council Alwar has developed facility of 300 TPD municipal solid waste processing plant and M/s Rollz India Waste Management Pvt. Ltd is operating the plant. However plant was found non-operational. Representative informed that due to dispute related with payment of workers of plant to company was not in operation from last 7 months.
- During inspection it was observed that no municipal solid waste processing was underway. Only two employees including guard were present. Representative informed that work of dumping of solid waste was done at this site. No processing of solid waste is being done within premises.
- The municipal solid waste collected from households was found spreaded at site. Animals (i.e. dogs and monkeys) were seen roaming on the accumulated waste heap.



- During inspection it was observed that there is no separate facility to treat the wet & dry garbage and no dedicated area has been demarcated for wet garbage and dry garbage.
- The waste was also spread over the road side leading to the waste site.
- Site condition reveals that no segregation of waste is taking place neither it is being processed.
- Heaps of municipal solid waste were lying there causing odour and fly nuisance. Representative informed that due to dispute related with payment of workers of plant to company was not in operation from last 7 months and the same has been conveyed to higher authorities many times, but no action has been taken so far.
- Continuous burning of the waste was observed at several pockets at the site causing smoke in the ambient environment. Representative has failed to provide any reason of fire in solid waste. No water tankers were found deployed during the inspection.
- It was also observed that vehicles/trucks carrying the waste from the city were not covered with the tarpaulin and the waste was also spread over the road side leading to the waste site.
- No provision for diversion of storm water discharge drain at MSW site. And no leachate collection drains were also there, thereby causing possibility of contaminating the ground water table.
- Boundary wall has been provided around the dumping site, however some passages were found in the wall.
- Non-permeable lining system has not been provided at the base of waste disposal area.



Rajkumar Meena

AEE, RO Alwar

Comment - A show cause notice was also issued for intended directions for depositing environmental compensation, despite regular follow-up no reply of show cause notice submitted by Municipal Council, Alwar.

As per observation, No efforts has been made to process solid waste generated from city and only dumping is being practised at site.



(Sonali Chaudhary)

Regional Officer

Inspection Report
MSW processing plant (Municipal Council, Alwar)
Village- Bagarmeo, Tehsil: - Ramgarh, District: - Alwar

The aforesaid municipal solid waste (MSW) processing plant was visited by board officials on date 21/09/2023 in compliance of Head Office letter dated 13/09/2023 to verify the current status of MSW processing plant. Plant operator Sh. Raju Meena was present at site during inspection.

Status:- Consent to Establish under the provisions of the Water Act'1974 & Air Act'81 has been accorded to the facility operator i.e. M/s Rollz India Waste Management Pvt Ltd vide Head Office letter no: F(MSW)/Alwar (Ramgarh) /5(1)/2020-2021/3851-3853 dated 09/11/2021 for City compost @ 75 TPD and Refuse Derived Fuel (RDF) : - 75 TPD, which is valid up to 31/07/2026.

M/s Rollz India Waste Management Pvt Ltd has Consent to Establish for MSW processing facility of 150 TPD. No applications for consent to Operate and authorization (under MSW) have been submitted by the Nagar Parishad, Alwar.

During inspection Shri Raju Meena was present as representative of MSW processing site. During inspection following observations were made:-

- During inspection representative informed that Municipal council Alwar has developed facility of 300 TPD municipal solid waste processing plant and M/s Rollz India Waste Management Pvt. Ltd is operating the plant. However as per record of this Office facility operator have Consent to Establish for 150 TPD MSW processing. As per annual report of year 2021-22 of Municipal Council, Alwar, waste generation is about 170 TPD, while the Consent to Establish has been obtained for 150 TPD.
- No facility for weighing of municipal solid waste was found at site. Weighing bridge was found out of order & no records of municipal solid waste collected and processed have been made.
- The waste collected recently is being processed & collected separately, separated heaps of segregated/ processed waste was there.
- During inspection it was observed that fatka machine (waste separator machine) was operational & municipal solid waste processing was done during morning. Facility has provided a manure making machine, which was found non-operational.
- During inspection it was observed that there is no separate facility to treat the wet & dry garbage and no dedicated area has been demarcated for wet garbage and dry garbage.
- Heaps of legacy municipal solid waste were lying there causing odour and fly nuisance. Site condition reveals that MSW is not being processed on regular basis.



- No provision for diversion of storm water discharge drain at MSW site. And no leachate collection drains were also there, thereby causing possibility of contaminating the ground water table.
- Boundary wall has been provided around the dumping site, however some passages were found in the wall.
- Non-permeable lining system has not been provided at the base of waste disposal area.
- No reply of show cause notice dated 09/11/2022, 09/02/2023 & 23/08/2023 has been received so far.

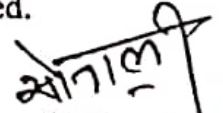


(Rahul Kumar Azad)

Jr. Env. Engineer

Comment: - As per observation, following deficiencies were observed:-

- i.** The Consent to Establish has obtained on lower side and the facility is operational without Consent to Operate and Authorization from State Board. So facility operator is required to obtain Environment Clearance amendment & CTE and CTO accordingly, so show cause notice may be issued.
- ii.** Facility operator has now started the plant but requires more sincere efforts and requires to operate the plant on regular basis, so environmental compensation as proposed earlier vide letter dated 09/02/2023 may be imposed.



(Sonali Chaudhary)

Regional Officer

Inspection Report- MSW Rules

1.	a. Name of the Municipality:	MSW Processing Plant, Municipal Council, Alwar (Operation by - M/s Rollz India Waste Management Pvt. Ltd., correspondence address - 107, Sector 10, Raj Nagar, Near RDC, Ghaziabad, UP 201001) (Unit ID - 105531)
	b. Address of the Municipal Waste Disposal Site, coordinates of the site	Bagad Meo, Alwar, Rajasthan 27.5150000 N, 76.7516667 E
	c. Khasra number & Village	Bagad Meo
	d. Tehsil	Alwar
	e. District	Alwar
	f. E-mail	-
	g. Fax	-
	h. Mobile	-
	i. Telephone	-
2.	Date of Inspection	<u>30/10/2023</u>
3.	Name and Designation of the person contacted	Sh. Ramavtar Meena (Sanitary Inspector, Municipal Council), Mob. No. 9799337607
4.	Date of commencement of facility:	-
5.	Name of Commissioner/Chief Executive Officer	Sh. Manish Kumar (Commissioner) Mob. No. 7014318447
6.	Name of facility operator with address	M/s Rollz India Waste Management Pvt. Ltd. Corporate address - 107, Sector 10, Raj Nagar, Near RDC, Ghaziabad, UP 201001
7.	Name and designation of person contacted:	-
8.	Population as per 2011 census:	36,74,179
9.	Waste generation per day (Tonne/ Day):	-
10.	Status of Operation: operational/ non- operational/ closed/ any other - If non-operational reason and period of non- operation	Partially operational (only dumping of municipal solid waste was being done).
11.	Status of consent under the Water Act. 1974:	<ul style="list-style-type: none"> Unit has obtained consent to establish vide State Board's letter dated 09/11/2021 for City.

		<p>compost @ 75 TPD and RDF @ 75 TPD, same is valid up to 31/07/2026 or date of commencement, whichever is earlier.</p> <ul style="list-style-type: none"> • Consent to operate not obtained.
12.	Status of consent under the Air Act, 1981	<ul style="list-style-type: none"> • Unit has obtained consent to establish vide State Board's letter dated 09/11/2021 for City compost @ 75 TPD, RDF @ 75 TPD and D.G set (01 No.) @ 100 KW, same is valid up to 31/07/2026 or date of commencement, whichever is earlier. • Consent to operate not obtained.
13.	Status of authorization under MSW Rules	Not obtained.
14.	Status of Environment Clearance under ELA Notification	<p>Issued on date 30/06/2011 by SEIAA, vide letter no. F1(4)/SEIAA/SEAC-Rnj/Sectt./Project/Cat.7(I)B1 (86)/08-09 for following, with a validity for a period of 05 years from start of the project:-</p> <ul style="list-style-type: none"> • Total Area – 15.69 Ha (Compost plant-1.0 Ha, Landfill-10 Ha, Green belt and compound wall-3.69 Ha, Open area-1.0 Ha) • Composting -75 TPD, • Landfill operation-75 TPD, • 01 D.G. set of 100 KW.
15.	Status and verification of door to door collection facility for MSW.	Waste being transferred from transfer stations located near Hanuman Circle, Ambedkar Nagar, Alwar.
16.	Status and verification of segregation facilities developed for MSW	No segregation facility.
17.	Specific non-compliances if any, observed during Inspection:	<p>a) As per the annual report of FY 2021-22 submitted by the ULB, average waste generation is 170 TPD, however, CTE has been obtained only for 150 TPD.</p> <p>b) Weigh bridge has been constructed but there was no operator and weighing system in the room.</p> <p>c) 02 ballistic separators and 01 rotary trammel have been installed but both were in non-operational condition since 8-10 months, as reported.</p> <p>d) No segregation facility in the unit.</p> <p>e) Solid waste was lying in open and monkeys were feeding on the waste dumps.</p> <p>f) No impervious flooring was constructed and therefore the possibility of seepage of leachate in</p>

Handwritten signature and text

	<p>the underground water cannot be ruled out.</p> <p>g) No leachate treatment facility provided.</p> <p>h) No material recovery facility provided.</p> <p>i) No demarcation and/or designated place were decided for prevention of compostable waste to other inert/non-compostable waste.</p> <p>j) No composting facility provided.</p> <p>k) No log-book of the waste dumping was maintained.</p> <p>l) Bad odor was felt at the site.</p> <p>m) No safety measures against fire were installed/taken.</p> <p>n) Plantation was inadequate.</p> <p>o) Unit has provided a boundary wall of approx. 7-8 feet around the premises.</p>
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Photographs taken during inspection are attached below:



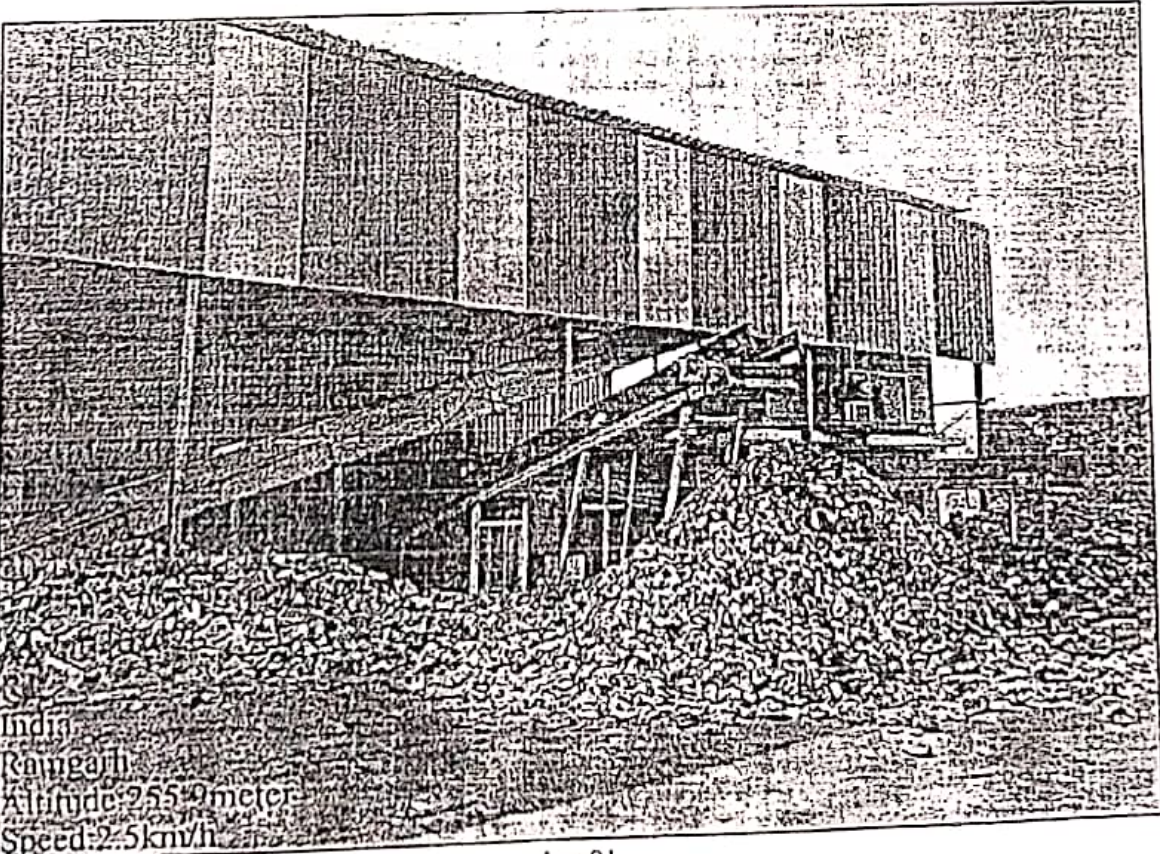
Fig 01: Sign board at the entrance.

निर्वाह विभाग
वा अफिसर



India
Altitude: 247.9 meter
Speed: 0.0 km/h

Fig 02: Monkey feeding at solid waste dump.



India
Rangarih
Altitude: 255.9 meter
Speed: 2.5 km/h

Fig 03: Non-operative ballistic separator number 01.



Fig 04: Non-operative ballistic separator number 02.

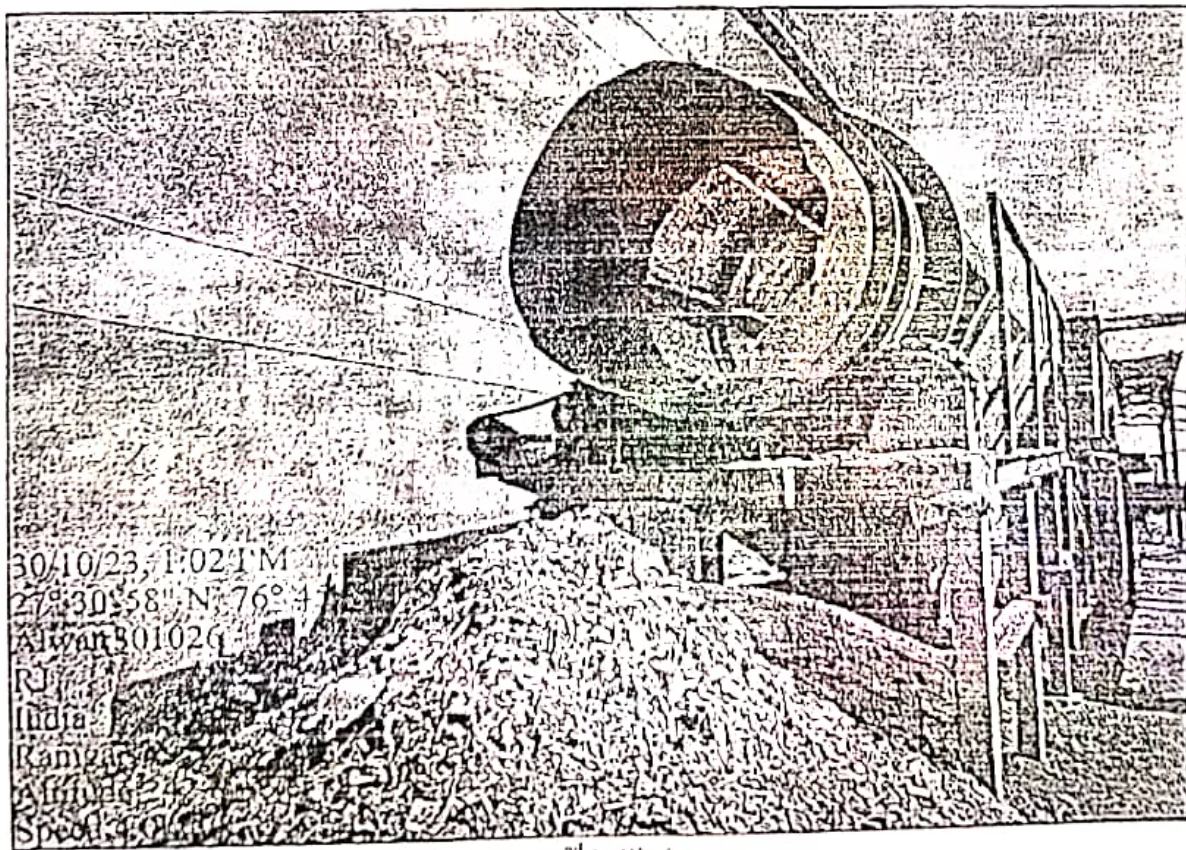


Fig 05: 01 rotary trommel attached with the 2nd ballistic separator.

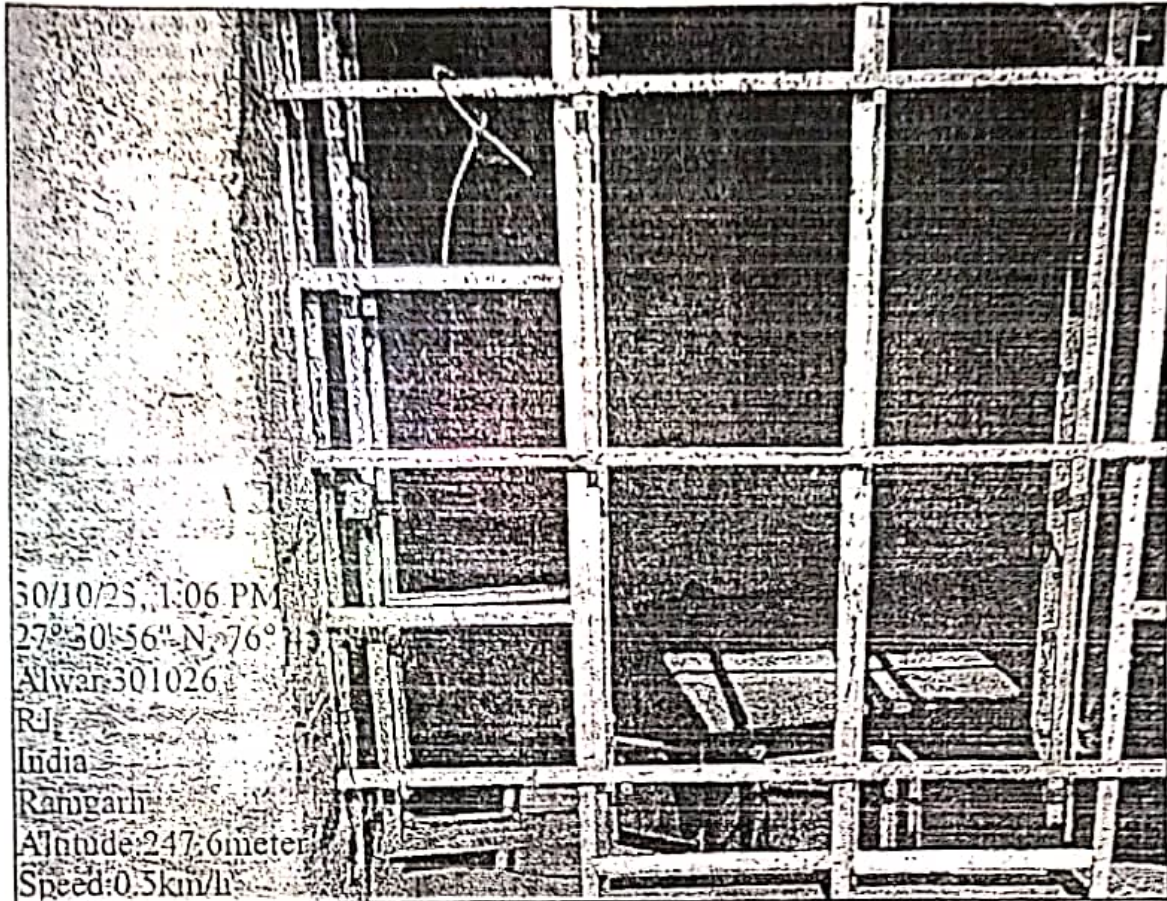


Fig 06: The weighing bridge room (No operator, no weighing system).

(Ravi Tiwari)
Assistant Environment Engineer

C/s


(Deependra Jharwal)
Regional officer

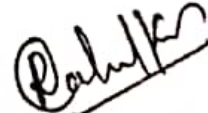
Inspection Report

MSW Processing Plant, Municipal Council, Alwar
(Operation by – M/s Rollz India Waste Management Pvt. Ltd.,
correspondence address – 107, Sector 10, Raj Nagar, Near RDC,
Ghaziabad, UP 201001) (Unit ID – 105531)

In order to verify the present status, the Municipal Solid Waste Processing Plant was inspected on dated 15/01/2024. During inspection, no responsible person was at the site; however, 02-03 workers were present. Following observations were made during inspection:-

1. The plant was found partially operational (as only dumping of municipal solid waste was being done).
2. All the material observations regarding processing facilities installed in the plant and the consent/EC status are same as observed during the earlier inspection dated 30/10/2023.
3. Following non-compliances were observed during inspection:-
 - a) As per the annual report of FY 2021-22 submitted by the ULB, average waste generation is 170 TPD, however, CTE has been obtained only for 150 TPD.
 - b) Weigh bridge has been constructed but there was no operator and weighing system in the room.
 - c) 02 ballistic separators and 01 rotary trammel have been installed but both were in non-operational condition during inspection, however, as reported these machineries were operated 2-3 days ago. Also, heaps of segregated wastes from the ballistic separator were found at the site.
 - d) Solid waste was lying in open and monkeys were feeding on the waste dumps.
 - e) No impervious flooring was constructed and therefore the possibility of seepage of leachate in the underground water cannot be ruled out.
 - f) No leachate treatment facility provided.
 - g) No material recovery facility provided.
 - h) No demarcation and/or designated place were decided to prevent mixing of compostable waste to other inert/non-compostable waste.
 - i) No composting facility provided.
 - j) No log-book of the waste dumping was maintained.
 - k) No safety measures against fire were installed/taken.
 - l) Plantation was inadequate.
 - m) Unit has provided a boundary wall of approx. 7-8 feet around the premises.


रवि तिवारी
सहायक पर्यावरण अभियन्ता
रा.प्र.नि.मं., अलवर


राहुल कुमार आजाद
कनिष्ठ पर्यावरण अभियन्ता
रा.प्र.नि.मं., अलवर


Photographs taken during inspection are attached below:

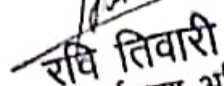


Fig 01: Waste heaps at site.



Fig 02: Heaps of segregated wastes from the ballistic separator were found at the site.


राहुल कुमार आजाद
कनिष्ठ पर्यावरण अभियन्ता
रा.प्र.नि.मं., अलवर


रवि तिवारी
सहायक पर्यावरण अभियन्ता
रा.प्र.नि.मं., अलवर

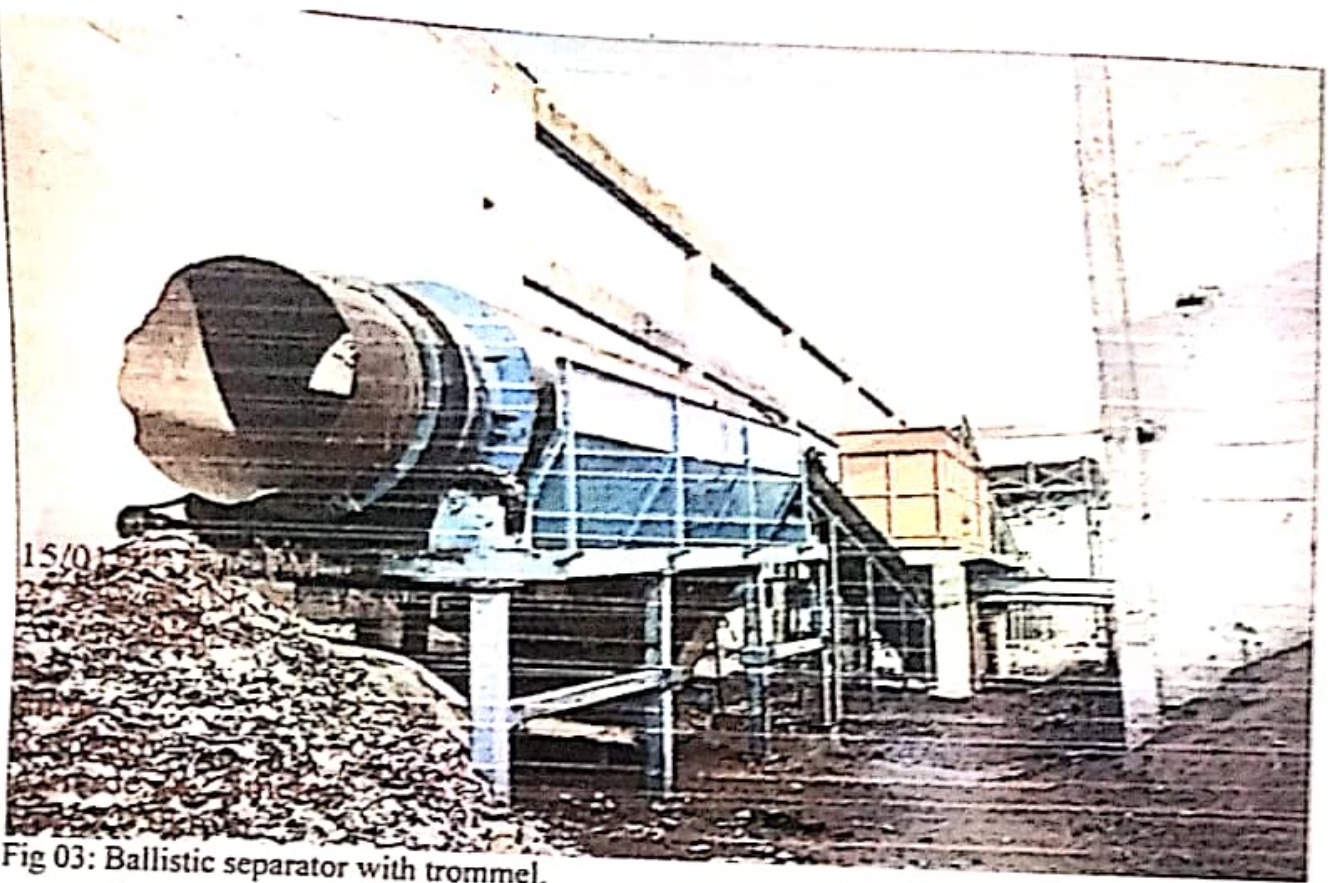


Fig 03: Ballistic separator with trommel.

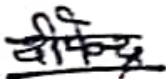


(Rahul Kumar Azad)
JEE



(Ravi Tiwari)
AEE

C/s



(Deependra Jharwal)
Regional officer

राज्य प्रदूषण नियंत्रण मंडल, अलवर

मौका पर्चा रिपोर्ट

MSW site, Agyawa, Alwar

दिनांक 28/05/24 को CAQM, New Delhi से प्राप्त त्रिकायती ई-मेल के समय 3:42 PM के आधार पर उक्त जगह (MSW site) का निरीक्षण राज्य प्रदूषण नियंत्रण मंडल, अलवर द्वारा किया गया।

निरीक्षण के दौरान पाया गया की MSW site पर जगह-जगह पर आग लगी हुई है तथा एक जगह पर ज्यारा आग लगी हुई पाई गयी तथा धुंआ-धुंआ हो रहा था। मौके पर फायर विभाग द्वारा तीन अग्नि शमन वाहन भेजे जिनसे सुलगती हुई आग पर दबाव पाया जा रहा था। MSW पर उपस्थित सुपरवाइजर (नत्थी सिंह) ने उक्त आग लगाने का कारण ठर मछीने पहले दूटे बिजली के तार से होना बताया हालांकि मानवीय गतिविधियों द्वारा आग लगने के कारणों/संभावनाओं से भी इंकार नहीं किया जा सकता है।

उक्त MSW site, Agyawa पर RSPCB Alwar, Nagaur Nigam, Alwar तथा fire & safety department की टीम मौके पर पहुँच कर निरीक्षण किया गया।

उक्त साइट/जगह पर अग्नि शमन वाहन द्वारा आग बुझाने की प्रक्रिया जारी है तथा संबंधित विभाग CAQM, New Delhi के आदेशों के पालना करने हेतु बाध्य है।

(GPS Photographs enclosed)

BT

(Signature)
R.S.P.C.B
Alwar
(R. K. Azad, JEE)

Nagaur Nigam, Alwar (Mr. Dinesh, AEN)

Fire Station, Alwar

(Signature)
आग्नि शमन विभाग
अलवर

VIJAI N.
IFS
Member Secretary



1/R
Rajasthan State
Pollution Control Board

D.O. No. F.16/(MSW-251)/RPCB/Alwar/

Date: 07/08/2024

Dear Sh. Suresh Kumar Dja,

I would like to invite your attention towards non-compliances of Solid Waste Management Rules, 2016 by Municipal Council, Alwar and M/s Rollz India Waste Management Pvt. Ltd. by not operating Municipal Solid Waste processing plant located at Bagad Meo, Alwar, Rajasthan properly

Municipal Council, Alwar or M/s Rollz india Waste Management Pvt. Ltd. is operating MSW processing plant without obtaining prior revised/extended Environment Clearance from SEIAA and Consent to Operate under Water Act, 1974, Air Act, 1981 & authorization under Solid Waste Management Rules, 2016 from the State Board which is violation of Water Act, 1974, Air Act, 1981 and SWMR, 2016.

The MSW processing plant was inspected on 04.10.2022, 24.11.2022, 29.05.2023, 21.09.2023, 00.10.2023 and 15.01.2024 and many non-compliances were observed (Inspection reports enclosed) which were communicated to representative of Municipal Council, Alwar during inspections.

The State Board has issued show cause notice for intended direction, under section 33A of the Water Act, 1974 and under section 31A of Air Act, 1981 to the unit M/s Rollz India Waste Management Pvt. Ltd. vide letter dated 23.08.2023 for non-compliances of SWM Rules, 2016 and for non-submission of Environment Clearance and Consent to Operate application,



however the report has not been submitted to issue of non-compliances and submitted Environment Clearance and application for Consent to Operate till date.

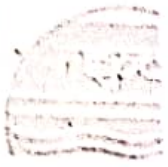
In view of the above, I am requesting you to direct the Municipal Commissioner, Jaipur to take immediate steps to rectified the non-compliances of Solid Waste Management Rules at MSW site and to submit the Environment Clearance and Consent to Operate application at the earliest.

Best wishes

Vijal N.
(Vijal N.)

Member Secretary

Shri Suresh Kumar Ola, IAS
Director Cum Joint Secretary
LSG Department,
Jaipur.



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 01-41- 2716801, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877



Annexure-8

E-mail/ Registered Post

F.16 (234) RPCB/Gr-I/MSW/886

Date: 3/9/2024

Commissioner,
Municipal Council,
Alwar

(Email- mealwar.lsg@rajasthan.gov.in; Alwar.jaipur@gmail.com)

Sub: Show cause notice for intended directions for depositing Interim Environmental Compensation under section 33A of the Water (Prevention and Control of Pollution) Act, 1974 and section 31A of the Air (Prevention and Control of Pollution) Act, 1981 in compliance of orders of the Hon'ble Supreme Court in Writ Petition Civil No. 375/2012 Paryavaran Suraksha Samiti & Anr. Vs Union of India & Others and the Hon'ble National Green Tribunal in Original Application No. 606/2018- Compliance of Municipal Solid Waste Management Rules, 2016.

Ref: Site verification dated 21.09.2022; 24.11.2022; 29.05.2023; 30.10.2023 & 28.05.2024.
(copy enclosed)

1. Whereas section 24 of the Water (Prevention and Control of Pollution) Act, 1974 (hereinafter called as the Water Act) provides that no person can cause or permit any poisonous, noxious or polluting matter, determined in accordance with such standards as may be laid down by the State Board, to enter into any stream or well or sewer or on land.
2. And whereas section 25/26 of the Water Act provides that no person shall without the previous consent of the State Board establish or take any steps to establish, any industry, operation or process or any treatment and disposal system or any extension or addition thereto, which is likely to discharge sewage or trade effluent into a stream or well or sewer or on land or bring into use any new or altered outlet for the discharge or sewage or trade effluent or begin to make any new discharge of sewage or trade effluent.
3. And whereas section 21 of the Air (Prevention and Control of Pollution) Act, 1981 (hereinafter called as the Air Act) provides that no person shall without previous consent of the State Board, establish or operate any industrial plant in an air pollution control area, which is likely to cause air pollution in environment and discharge or cause or permitted to be discharged the emission of any air pollutant in excess to the standards laid down by the State Board.
4. And whereas you are operating the unit/establishment/ entity (hereinafter referred to as the industry) in the name of M/s Municipal Council, Alwar, which is responsible for handling & management of Municipal Solid waste @ Village- Agyara- Bagarneo 8-9 kms from Alwar Municipality and the process is such that it discharges water and/or air pollutants.



Rajasthan State Pollution Control Board

Headquarter, 4, Institutional Area, Jhalana Doongri, Jaipur-302004

Phone : 0141- 2716804, 2716800 e-mail : member-secretary@rpcb.nic.in

Helpline No. : 0141-2716877



5. And whereas the industry was inspected by the officials of the Board on 21.09.2022; 24.11.2022; 29.05.2023; 30.10.2023 & 28.05.2024 during inspection following non compliances were observed:
- Site was partially operational without obtaining consent to establish/consent to operate from State Board & Environmental clearance from competent authority.
 - Improper handling and processing of Municipal waste at processing site was observed.
 - During inspection on dated 24/11/2022 of Municipal waste transfer point near Hanuman Circle, solid waste was found burning at the site during GRAP stage II period.
 - During inspection on 29/05/2023, processing site was found non-operative & continuous burning of the waste was observed at several pockets at the site causing smoke in the ambient environment.
 - During inspection on 21/09/2023 heaps of Municipal legacy waste were lying there causing odour and fly nuisance and no provisions for diversion of storm water was found and no leachate collection drains were found at site causing possibility of contaminating the ground water table.
 - During inspection on 30/10/2023 no improvement was observed and MSW was found lying in open and monkeys were feeding on it.
 - No impervious flooring was constructed & No leachate treatment facility.
 - During inspection on 15/01/2024 no improvements were observed & a D.O letter no. F. 16/(MSW- 251)/RPCB/Alwar/535 dated 22/04/2024 was issued regarding non-compliances (copy enclosed).
 - During joint inspection of RSPCB, Alwar & Nagar Nigam, Alwar and Fire Station, Alwar on 28/05/2024 burning of Municipal waste was observed.
6. And whereas, in view of above State Board is hereby imposing Environmental Compensation for violations:- i. operating without consent ; ii. Violations of EIA notification; iii. Improper storage of waste.
7. And whereas the above observations indicate that the industry has failed to comply with the provisions of Air Act and Water Act and various directions of the Hon'ble Courts and Hon'ble National Green Tribunal (NGT) and/ or by making discharge of effluent/ emissions has caused grave damage to the environment which can be categorized as significantly huge with grave consequences on the environment, public health and flora & fauna.
8. And whereas the Hon'ble Supreme Court in Writ Petition Civil No. 375/2012 Paryavaran Suraksha Samiti & Anr. Vs Union of India & Others and the Hon'ble NGT in Original Application No. 606/2018 Compliance of Municipal Solid Waste Management Rules, 2016 and in several other cases has directed the Board to impose Environmental Compensation on all the individuals/units/industries/ mines/ institution/ entities etc, who are causing damage to the environment on the principle of POLLUTER PAYS.



Rajasthan State Pollution Control Board

Headquarter, J, Institutional Area, Jhalana Doongri, Jaipur-302004

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Helpline No. : 0141-2716877



9. And whereas Hon'ble NGT has issued the directions to impose Environmental Compensation on the non complying polluting units and has directed the Board to implement the same for restoration of environmental damages caused to the environment.
10. And whereas the industry is liable to pay damages i.e. Environmental Compensation on the basis of Polluter Pays Principle as directed by the Hon'ble Supreme Court and Hon'ble NGT in various orders.
11. And whereas the Regional office of the Board at Alwar has reported non-compliance of total 616 days (i.e. from 21.09.2022 to 28.05.2024) for the industry.
12. And whereas the Board has estimated the amount of environmental compensation to be levied on the industry as Rs. 77,00,000/- (**Rupees Seventy seven lacs only**) on the basis of Polluter Pays Principle.
13. And whereas the State Board in performance of its duties under the Acts, is competent to issue any directions under section 33 A of the Water Act and section 31 A of the Air Act in writing to any person, officer or authority and such person, officer or authority shall be bound to comply with such directions.

Further, the State Board in exercise of the powers conferred upon it under section 33A of the Water Act and 31A of the Air Act and for performance of functions under the Acts intends to impose environmental compensation against your industry as mentioned herein above.

In view of the above, this show cause notice is being issued as to why the environmental compensation as above may not be imposed against your industry. In case, if you wish to submit any objection/clarification to the above intended imposition of environmental compensation, you may submit your reply along with the evidence based supporting documents in writing/in person by **17.09.2024** failing which the environmental compensation as mentioned herein above shall be imposed without any further notice to you in the matter.

This bears the approval of competent Authority.

Yours sincerely,

Encl.:- As above

योग्यता
(Yogyata Singh)
GIC(STP)

Copy to following for information and necessary action:-

1. Regional Officer, Regional Office, Rajasthan State Pollution Control Board, Alwar.
2. Master File of Environment Compensation, STP Cell, Rajasthan State Pollution Control Board, Jaipur.


GIC (STP)